- (b) The main reasons for the losses are: aged and uneconomic fleet; short haul operations, unremunerative fare structure, excessive expansion of the ope rations and overstafning,
- (c) There is hardly any scope for Gov ernment providing budget support or sub sidy to organisations in the civil aviation sector. It is imperative that they operate on commercial principles and generate resources of their own to finance 'heir operations and expansion.
 - (d) No, Sir.

Proposal to purchase power from Nepal

302. SHRi KAPIL VERM A:

SHRIMATI SURYAKANTA PATIL:

KUMARI CHANDR1KA PREMJI KENIA:

Will the Minister of ENERGY be pleased to state

- (a) whether Government propose to 'purchase surplus power from Nepal; if so, what are the details in this regard; and
- (b) what is outcome of recent talks between Prime Minister of India and Nepal in this regard?

THE MINISTER OF STATE FOR ENERGY (SHRi BABANRAO DHAK-NE): (a) During the 1st Meeting of the Indo-Nepal Sub-Commission on Water Resources held in December, 1938 Nepal indicated possibilities of additional power supply to India upto 200 MW from their future projects. India had agreed to absorb this additional power subject to agreement on tariff and operational aspects.

(b) During the recent talks between the Prime Ministers of India and Nepal it was agreed in principle by India to purchase surplus power from Nepalese hydroelectric projects subject to negotiations and agreement on prices.

Training plan for Pilots

- 303. SHRI SANTOSH BAGRODIA: Will the Minister Of CIVIL AVIATION be pleased to state:
- (a) whether it is a fact that the pilots of Indian Airlines are not happy with the new training plan to make them available for Airbus-300 instead of Airbus-320; and
- (b) if so, what are the details in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRi HARMOHAN DHAWAN): (a) find (b) Nc/Sir. The movement of seventeen P2 pilots from A-320 to A-300 is in accordance with the career profession Pattern settled between the Indian Commercial Pilots Association and the management of the Indian Airlines.

Clearance to Jodhpur Solar power Plant

304. SHRI SANTOSH BAGRODIA: the Minister of ENERGY be plea-io state:

whether it is a fact that Jodhpur So Power Plant has not been cleared Centra] Government; and

(b) if so, what are the reasons there-

THE MINISTER OF STATE FOR ENERGY (SHRI KALYAN SINGH KALVI): b)The proposal to set up a solar power plant near lodhpur can be taken up for implementation after it is cleared

the techno-economic angle and **all** necessary inputs have been tied up.

Setting up Of new power projects in West Bengal

- 305. PROF. SOURENDRA BHATTA-CHARIEE: Will the Minister of ENERGY be pleased to state:
- (a) whether it is a fact that West Bengal Government has been repeatedly requesting the Central Government to set up